

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 89 OF 2017 &  
IA NO. 231 OF 2017**

**Dated: 8<sup>th</sup> January, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s Lanco Kondapalli Power Ltd.**

**.... Appellant(s)**

**Vs.**

**Kerala State Electricity Board Ltd. & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sakya Singha Chaudhary  
Mr. Nishant Talwar

Counsel for the Respondent(s) : Mr. Mukund P. Unny  
Mr. P.V.Dinesh  
Mr. Venkata Subramanium

Ms. Anushree Bardhan  
Mr. Shubham Arya  
Mr. Pulit Agarwal for R-3

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **29.03.2019.**

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*pr/kt*